GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF LAND RESOURCES

LOK SABHA UNSTARRED QUESTION No. 1522 TO BE ANSWERED ON 29.07.2025

Progress under DILRMP

1522. Shri Mani A:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of progress achieved in the implementation of Digital India Land Records Modernization Programme (DILRMP), State, district and UT-wise;
- (b) the number of villages and land parcels for which records have been digitized in the country including Tamil Nadu especially Dharmapuri Lok Sabha Constituency, State, district and UT-wise:
- (c) whether the digitization of land records under DILRMP has helped reduce land disputes;
- (d) if so, the details of reduction in disputes, State, district and UT-wise;
- (e) the measures taken to ensure the accuracy and authenticity of digitized land records;
- (f) whether the Government has prepared a roadmap for the completion of the DILRMP across the country; and
- (g) if so, the details of the timeline and milestones?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (Dr. CHANDRA SEKHAR PEMMASANI)

(a) & (b) Government of India has been implementing a comprehensive programme for digitization and computerization of land records and registration processes in the country by the name of Digital India Land Records Modernization Programme (DILRMP) with 100% financial assistance from Central Government since 2016-17. The DILRMP has been extended for a period of five years from 01.04.2021 to 31.03.2026. As of now, 99.79% computerization of Record of Rights (RoR) has been completed in the country. In Dharmapuri Lok Sabha Constituency of Tamil Nadu all land records have been digitized. Component wise progress

under DILRMP as per Management Information System (MIS) dated 24.07.2025 is Annexed {1(i) & 1(ii)}.

- (c) & (d) DILRMP is a digital initiative to integrate land information and management systems. The digitized land records of States/UTs enables the citizens to have error-free, transparent and tamper-proof land records with simplified procedure of transfer of property title resulting in reduction in property disputes.
- (e) DILRMP inter-alia aims to provide error-free, transparent and tamper-proof land records to reduce land disputes. Accordingly, the Department is encouraging States/UTs to make available digitally signed and legally valid Record of Rights to citizens. One of the components of DILRMP is Survey/Resurvey to update old Cadastral Maps and Record of Rights by carrying out all sub-divisions in land parcels pursuant to sale, inheritance, partition etc. to have accurate and authentic land records.
- (f) & (g) The present term of DILRMP is upto 31.03.2026. The Department intends to complete basic work of Computerization of all available Record of Rights (RoRs) and Digitization of all available Cadastral Maps in the country with in 31.03.2026.

Part (a) & (b) of Lok Sabha Unstarred Question No.1522 to be answered on 29.07.2025

S.No.	State/ UT	Total Districts	No. of Record of Rights (RoRs)			
			Total	Computerized	%	
1	ANDAMAN & NICOBAR ISLANDS	3	89,747	89,747	100.00	
2	ANDHRA PRADESH	26	3,31,95,854	3,31,95,854	100.00	
3	ARUNACHAL PRADESH	25	46	0	0.0	
4	ASSAM	35	43,57,936	41,38,417	94.96	
5	BIHAR	38	4,34,68,047	4,34,68,047	100.00	
6	CHANDIGARH	1	25	25	100.00	
7	CHHATTISGARH	33	2,50,61,809	2,50,61,809	100.00	
	DADRA & NAGAR HAVELI AND DAMAN					
8	& DIU	3	74,061	74,061	100.00	
9	DELHI	11	12,828	11,405	88.91	
10	GOA	2	7,52,798	7,52,798	100.00	
11	GUJARAT	33	1,23,35,798	1,23,35,798	100.00	
12	HARYANA	22	36,14,314	36,14,314	100.00	
13	HIMACHAL PRADESH	12	22,10,677	22,10,677	100.00	
14	JAMMU & KASHMIR	20	6,850	6,845	99.93	
15	JHARKHAND	24	27,31,472	26,98,027	98.78	
16	KARNATAKA	31	1,97,48,150	1,97,48,150	100.00	
17	KERALA	14	2,72,36,450	2,72,36,450	100.00	
18	LADAKH	2	249	71	28.51	
19	LAKSHADWEEP	1	72,425	72,425	100.00	
20	MADHYA PRADESH	55	5,27,75,680	5,27,75,680	100.00	
21	MAHARASHTRA	36	2,62,74,755	2,62,74,755	100.00	
22	MANIPUR	16	605	513	84.79	
23	MEGHALAYA	12	0	0	0.0	
24	MIZORAM	11	3,31,160	3,31,160	100.00	
25	NAGALAND	16	23,311	0	0.0	
26	ODISHA	30	1,97,71,392	1,97,35,712	99.82	
27	PUDUCHERRY	2	2,57,939	2,57,939	100.00	
28	PUNJAB	23	5,66,967	5,61,396	99.02	
29	RAJASTHAN	41	1,24,70,859	1,22,62,533	98.33	
30	SIKKIM	6	1,86,156	1,55,486	83.52	
31	TAMIL NADU	38	2,31,25,300	2,31,25,300	100.00	
32	TELANGANA	33	80,93,669	78,52,609	97.02	
33	TRIPURA	8	13,25,145	13,25,145	100.00	
34	UTTARAKHAND	13	15,25,474	15,25,474	100.00	
35	UTTAR PRADESH	75	1,10,326	1,10,326	100.00	
36	WEST BENGAL	23	5,70,93,332	5,70,93,332	100.00	
	Grand Total	774		37,89,01,606 37,81,02,280		

Part (a) & (b) of Lok Sabha Unstarred Question No.1522 to be answered on 29.07.2025

S.No.	State/UT	Total Districts	No. of Cadastral Maps		
		1 otal Districts	Total	Digitized	%
1	ANDAMAN & NICOBAR ISLANDS	3	214	214	100.00
2	ANDHRA PRADESH	26	14,725	14,725	100.00
3	ARUNACHAL PRADESH	25	46	46	100.00
4	ASSAM	35	21,069	19,086	90.59
5	BIHAR	38	74,452	74,452	100.00
6	CHANDIGARH	1	108	108	100.00
7	CHHATTISGARH	33	47,269	47,216	99.89
8	DADRA & NAGAR HAVELI AND DAMAN & DIU	3	2,271	2,271	100.00
9	DELHI	11	183	147	80.33
10	GOA	2	14,828	14,828	100.00
11	GUJARAT	33	26,911	26,911	100.00
12	HARYANA	22	63,077	63,077	100.00
13	HIMACHAL PRADESH	12	2,17,003	2,12,090	97.74
14	JAMMU & KASHMIR	20	23,373	22,143	94.74
15	JHARKHAND	24	51,585	51,195	99.24
16	KARNATAKA	31	30,317	30,121	99.35
17	KERALA	14	10,765	4,685	43.52
18	LADAKH	2	1,513	1,314	86.85
19	LAKSHADWEEP	1	0	0	0.00
20	MADHYA PRADESH	55	55,960	55,960	100.00
21	MAHARASHTRA	36	44,219	43,971	99.44
22	MANIPUR	16	1,453	1,453	100.00
23	MEGHALAYA	12	0	0	0.00
24	MIZORAM	11	1,073	1,073	100.00
25	NAGALAND	16	0		0.00
26	ODISHA	30	1,37,266	1,37,205	99.96
27	PUDUCHERRY	2	21,161	21,161	100.00
28	PUNJAB	23	70,237	52,063	74.12
29	RAJASTHAN	41	1,30,801	1,29,553	99.05
30	SIKKIM	6	2,554	2,554	100.00
31	TAMIL NADU	38	30,955	30,955	100.00
32	TELANGANA	33	16,610	16,571	99.77
33	TRIPURA	8	5,341	5,341	100.00
34	UTTARAKHAND	13	87,611	84,816	96.81
35	UTTAR PRADESH	75	1,18,247	1,18,247	100.00
36	WEST BENGAL	23	68,359	68,340	99.97
	Grand Total	774	13,91,556	13,53,892	97.29